

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No.294 of 2021**

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Shambhu Mandal & Others ..... Petitioners

Versus

1. The State of Jharkhand

2. Mery Tudu

..... Opposite Parties

**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioners : Mr. Gautam Kumar, Advocate

For the State : Ms. Shivani Kapoor, A.P.P.

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**04/05.04.2021** Heard Mr. Gautam Kumar, learned counsel for the petitioners and Ms. Shivani Kapoor, learned counsel for the State.

This criminal miscellaneous petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear after two weeks under the heading "For Admission".

**(Sanjay Kumar Dwivedi, J.)**

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